

CODEX ALIMENTARIUS COMMISSION



Food and Agriculture
Organization of
the United Nations



World Health
Organization

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Agenda Item 6

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JOINT FAO/WHO FOOD STANDARDS PROGRAMME FAO/WHO COORDINATING COMMITTEE FOR ASIA

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PROPOSAL FOR SECTION 7 WEIGHTS AND MEASURES

(Prepared by Thailand)

Referring to the recommendation of the Physical Working Group on Standard for Non - Fermented Soybean Products on Section 7 Weights and Measures, the working group requested Thailand to prepare a proposal on the amendment of this section. Thailand has studied this section in various Codex commodity standards especially the draft Standard for Quick Frozen Vegetables (At Step 8) under Codex Committee on Processed Fruits and Vegetables (CCPFV). Consequently, Thailand would like to propose the amended texts as follows:

7. WEIGHTS AND MEASURES

7.1 NET WEIGHT

The weight of the products covered by the provisions of this Standard shall be indicated in accordance with the *General Standard for the Labelling of Pre-packaged Foods* (CODEX STAN 1-1985).

7.1.1 Classification of “Defectives”

A container that fails to meet the net weight declared on the label should be considered as a “defective”.

7.1.2 Lot Acceptance

A lot should be considered as meeting the requirement of Section 7.1 when the number of “defectives”, as defined in Section 7.1.1, does not exceed the acceptance number (c) of the appropriate sampling plan with an AQL of 6.5 (Annex I, II).

Consequently, section 3.6 Lot acceptance (quality criteria) should be amended to include sampling plan with AQL 6.5 for consistency as follows:

3.6 Lot Acceptance

A lot can be considered as meeting the applicable quality requirements referred to in section 3.3, when the number of “defective” defined in section 3.5, does not exceed the acceptance number (c) of the appropriate sampling plan **with an AQL of 6.5 (Annex I,II).**

ANNEX I**Sampling Plans**

The appropriate inspection level is selected as follows:

Inspection level I - Normal Sampling

Inspection level II - Disputes, (Codex referee purposes sample size), enforcement or need for better lot estimate

a) SAMPLING PLAN 1

b) (Inspection Level I, AQL = 6.5)

NET WEIGHT IS EQUAL TO OR LESS THAN 1 KG (2.2 LB)		
Lot Size (N)	Sample Size (n)	Acceptance Number (c)
4,800 or less	6	1
4,801 - 24,000	13	2
24,001 - 48,000	21	3
48,001 - 84,000	29	4
84,001 - 144,000	38	5
144,001 - 240,000	48	6
more than 240,000	60	7
NET WEIGHT IS GREATER THAN 1 KG (2.2 LB) BUT NOT MORE THAN 4.5 KG (10 LB)		
Lot Size (N)	Sample Size (n)	Acceptance Number (c)
2,400 or less	6	1
2,401 - 15,000	13	2
15,001 - 24,000	21	3
24,001 - 42,000	29	4
42,001 - 72,000	38	5
72,001 - 120,000	48	6
more than 120,000	60	7
NET WEIGHT GREATER THAN 4.5 KG (10 LB)		
Lot Size (N)	Sample Size (n)	Acceptance Number (c)
600 or less	6	1
601 - 2,000	13	2
2,001 - 7,200	21	3
7,201 - 15,000	29	4
15,001 - 24,000	38	5
24,001 - 42,000	48	6
more than 42,000	60	7

c) ANNEX II

d) SAMPLING PLAN 2

(Inspection Level II, AQL = 6.5)

NET WEIGHT IS EQUAL TO OR LESS THAN 1 KG (2.2 LB)		
Lot Size (N)	Sample Size (n)	Acceptance Number (c)
4,800 or less	13	2
4,801 - 24,000	21	3
24,001 - 48,000	29	4
48,001 - 84,000	38	5
84,001 - 144,000	48	6
144,001 - 240,000	60	7
more than 240,000	72	8
NET WEIGHT IS GREATER THAN 1 KG (2.2 LB) BUT NOT MORE THAN 4.5 KG (10 LB)		
Lot Size (N)	Sample Size (n)	Acceptance Number (c)
2,400 or less	13	2
2,401 - 15,000	21	3
15,001 - 24,000	29	4
24,001 - 42,000	38	5
42,001 - 72,000	48	6
72,001 - 120,000	60	7
more than 120,000	72	8
NET WEIGHT GREATER THAN 4.5 KG (10 LB)		
Lot Size (N)	Sample Size (n)	Acceptance Number (c)
600 or less	13	2
601 - 2,000	21	3
2,001 - 7,200	29	4
7,201 - 15,000	38	5
15,001 - 24,000	48	6
24,001 - 42,000	60	7
more than 42,000	72	8